

OR
Pleadings are complete.
Submitted.
R
10.7.12.95.

11.12.95

(4)

Hon Dr. R. K. Saxena, JM
Hon Mr. S. Dayal, AM

Not reached. Adjourned
to ^{16.4.96} 17.4.96 for hearing.

B.C.

11/12/95

OR
Pleadings are complete.
Submitted.
R
15-4-96.

16-4-96

Hon. Mr. Justice B. C. Saxena VC
Hon Mr. S. Das Gupta AM

Learned counsel for the
applicant has stated before us that the
O.A. has been rendered infructuous in
view of subsequent events. The O.A. is
disposed of as infructuous.

Interim order, if any,
stands vacated.

W.C.
AM

B.C.
VC

Adjunct.